

File No. CSFE-101/14/2020-FE-Dept (For & Env't)
GOVERNMENT OF MANIPUR
SECRETARIAT: FORESTS, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

Imphal, the 8th January, 2024

To,

The Registrar General
National Green Tribunal
Faridkot House, Copernicus Marg
New Delhi-110001
Email : judicial-ngt@gov.in

Subject: Action taken report in compliance of Hon'ble NGT's Order dated 01-12-2022 in O.A. No. 606 of 2018.

Sir/Madam,

With reference to the directions made by the Hon'ble NGT in O.A No. 606/2018 vide its Order dated 01-12-2022 directing therein to file six monthly progress report with verifiable progress on solid & liquid waste management, Action Taken Report, i.e. 2nd Monthly Progress Report as on 31-12-2023 in compliance to the mentioned directions is enclosed herewith for doing the needful.

Encl.: As above

Yours Sincerely,

(Dr. Vineet Joshi)

Chief Secretary, Government of Manipur

Chief Secretary

Government of Manipur

Copy to:

1. Secretary, Ministry of Jal Shakti, Government of India, 1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002
2. Secretary, Ministry of Urban Development, 118 CwingNirman Bhawan, Delhi 110001
3. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
4. Executive Director-Technical, National Mission for Clean Ganga, Department of Water Resources, river Development & Ganga Rejuvenation, Ministry of Jal Shakti.
Email: ed-technical@nmcg.nic.in
5. Shri Pukhrambam RameshKumar, Standing Counsel for the State of Manipur, Chamber No. 324, 3rd Floor, Block "D" (Lawyers Chambers Block), Additional Building Complex, Supreme Court of India, New Delhi-110001

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 606 of 2018
(In respect of State of Manipur)

In Re: Compliance of Municipal Solid Waste Management Rules, 2016
and other environmental issues.

(Arising out of directions of the Hon'ble Supreme Court in W.P
No.888/1996 and W.P No. 375/2012)

IN THE MATTER OF:

Submission of Action taken report on behalf of
the State of Manipur by the Chief Secretary,
Government of Manipur in compliance of Order
dated 01/12/2022 in O.A No. 606 /2018

Most Respectfully Sheweth:

1. That, Hon'ble Tribunal vide its Order dated 01/12/2022 in O. A No. 606/2018 directed the Chief Secretary, Manipur to file six monthly progress reports with verifiable progress on solid waste and liquid waste management of the State of Manipur. The relevant portion of the order is reproduced below for ready reference:

“Directions for further follow up

57. Further, six monthly progress reports with verifiable progress may be filed by the Chief Secretary with a copy to the Registrar General of this Tribunal by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Copies thereof may be furnished to NMCG, MoUD and CPCB and also be place on the website of the State Government.”

2. That, directions of this Hon’ble Tribunal have been complied with keeping in view the spirit of the order dated 01/12/2022,; and accordingly 1st Six Monthly Progress Report was already submitted in the month of June 2023. In further compliance of the Hon’ble Tribunal’s Order dated 01/12/2022, 2nd Six Monthly Progress Report with verifiable progress on Solid Waste and Liquid Waste Management of the State of Manipur is attached herewith as ANNEXURE, for further consideration.

In view of the submissions made above, this action taken report may kindly be taken on record, in the interest of justice.

Place: Imphal

Dated : 8th January, 2024

Vineet Joshi

(Dr. Vineet Joshi)

Chief Secretary, Government of Manipur

Chief Secretary
Government of Manipur

SIX MONTHLY PROGRESS REPORT ON SOLID WASTE AND LIQUID WASTE MANAGEMENT OF MANIPUR STATE AS ON 31.12.2023 IN COMPLIANCE OF THE HON'BLE NGT ORDER VIDE OA NO. 606/2018, DTD. 01.12.2022

BACKGROUND :

Status of solid waste and liquid waste management and handling in the state has been monitored directly by the Hon'ble NGT under its Original Application 606 of 2018. Monthly Progress Report (MPR) on the solid waste and liquid waste management of the state has also been submitted every month to the Central Monitoring Committee (CMC) for evaluation under Chairmanship of Secretary, Ministry of Jal Shakti, Government of India.

As directed by the Hon'ble NGT in its order dated 31.05.2022, last hearing was conducted by Hon'ble NGT through virtual on 01.12.2022 and Chief Secretary, Manipur had presented the compliance status on solid and liquid waste management in Manipur. The general information which was presented by the Chief Secretary was :

URBAN AREA IN VALLEY DISTRICTS	RURAL AND HILL
Total Population : 9 Lac (2021 projected)	Total Population : 26 Lac (2021 projected)
Total Area : 179 Sq. Km.	Total Area : 22,149 Sq. Km.
Population Density : 5,028 person / Sq. Km.	Population Density : 117 person / Sq. Km.
Solid Waste	Solid Waste
Generated : 290 TPD	Generated : 633 TPD [estimated]
Managed : 203 TPD	Managed and Processed : 570 TPD (i.e. 90%) is wet waste and processed at source through composting and feeding to animals, remaining dry wastes are collected by nearby ULBs
Gap as on 30.11.2022 : 87 TPD i.e. 30 %	Gap as on 30.11.2022 : 60 TPD i.e. 4.7 % (Approximately)
Liquid Waste	Liquid Waste
Generated : 85 MLD	Generated : 30 MLD [estimated]
Treated : 21 MLD	Treated : NIL
Gap as on 30.11.2022 : 64 MLD i.e. 77 %	Gap as on 30.11.2022 : 100%
Nambal Project (NRCD) : 17 MLD	
Imphal Phase II (NDB) : 49 MLD [by 31.12.2024]	

Follow up action made by the State Government of Manipur as Directed by Hon'ble NGT as on 31.12.2023:

[Ref.: para 27 - 34, page 30 - 34 of the NGT Order vide OA 606/2018, dtd. 01.12.2022]:

	Analysis and Directions made by Hon'ble NGT :	Actions taken up by the State Government (submitted on 31st December, 2023)
A	Solid Waste Management	
1	There is need for total change at policy and execution level after study of success stories elsewhere and in the light of several orders of the Tribunal dealing with the issue in respect of other States.	<ul style="list-style-type: none"> • A team comprises of CEOs from Tribal Affairs & Hills, Rural Development and Panchayati Raj, PHED and Environment & Climate Change visited Indore City for exposure of success story on waste management. Now, the team is preparing an integrated action plan for waste management at Urban, Rural and Hill area. • District Level Training on Solid and Liquid Waste Management have been conducted in all 6 (six) valley districts for all the stakeholders, organised by Rural Development and Panchayati Raj, in association with Environment and Climate Change and PHED.
2	There has to be a dedicated cell in the office of the Chief Secretary to deal with such serious issues which does not appear to be there.	<ul style="list-style-type: none"> • The Directorate of Environment and Climate Change, Manipur, has been continuing to deal with all NGT matters in the state under the direct supervision of the Chief Secretary and Additional Chief Secretary (Forest, Environment, and Climate Change) by coordinating with all the line departments.
3	To ensure that wet solid waste is kept separately from dry waste at all levels, collection, transportation or handling which can inter alia be resource for compost.	<ul style="list-style-type: none"> • Segregation of wastes is continuing in urban areas; • Door to door collection of solid wastes has been covered 100% in Urban areas. • Home yard composting and feeding to animal of wet waste are very common practices in Rural and Hill villages i.e. about 90 % of the total solid wastes generated are composted as well as fed to animals; • About 3 TPD of Dry waste is collected from 18 (eighteen) model villages of 18 Gram Panchayet; <p>(Status of Solid Waste Management is at Annexure – 1)</p>

	Analysis and Directions made by Hon'ble NGT :	Actions taken up by the State Government (submitted on 31st December, 2023)
4	Dry waste can be separately handled by setting up Material Recovery Facility for further recycling or reuse.	<ul style="list-style-type: none"> • Material Recovery Facility (MRF) has already been setup at every ULBs and functioning well. Same has already been started at some local bodies at rural area. • Action plan has been prepared in most of the Panchayati Raj Institutes (PRIs) for setting up of MRF;
5	Similarly, the sewage after necessary treatment can be utilized for agriculture or other non-potable purposes.	<ul style="list-style-type: none"> • Policy and Action Plan for re-use of treated wastewater in Manipur State has already been drafted.
6	The decentralized technology or traditional technologies may also be explored for wastewater management.	<ul style="list-style-type: none"> • PHED is working on decentralized technology or traditional technologies for wastewater management.
7	Adequate composting / vermicomposting / bio-methanation centers need to be set up and upgraded nearest to the source of generation of wet solid waste, listing people's involvement.	<ul style="list-style-type: none"> • All ULB have already setup for composting plants. • The majority of households in rural and hilly areas have their own home yard composting pits as traditional practices.
8	Use of wet bio degradable waste as animal feed for Piggeries, etc. can also be explored. Pit composting and bio- methanation has to be undertaken considering the climatic conditions.	<ul style="list-style-type: none"> • The use of wet biodegradable waste as animal feeds like piggeries, poultry and other animal husbandry which is very common in the rural and hill villages
B	Sewage Management / Liquid Waste Management	
9	<ul style="list-style-type: none"> • Gap in generation and treatment and utilization of sewage has to be bridged. 	<ul style="list-style-type: none"> • Bridging to fill the gap in generation, treatment and utilization of sewage is underprogress in urban area <p>(Generation and Management of Liquid Waste in Manipur State is at Annexure – 2).</p>

	Analysis and Directions made by Hon'ble NGT :	Actions taken up by the State Government (submitted on 31st December, 2023)
	<ul style="list-style-type: none"> • Estimation of sewage generation must be properly done. • Compliance status of laid down standards at the outlets of STPs has to be ensured. 	<ul style="list-style-type: none"> • Total sewage generated has been estimated as 184 MLD i.e. Urban = 70 MLD Rural = 48 MLD Hills = 66 MLD • Manipur Pollution Control Board has been monitoring the quality of outlets from STPs and reported as within the standard value.
C	Implementation and Monitoring	
10	<p>To set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level, headed by an officer of the rank of Additional Chief Secretary with representation from concerned departments – Urban Development, Rural Development, Environment and Forest, Agriculture, Water Resources, Fisheries and Industries.</p>	<ul style="list-style-type: none"> • Directorate of Environment and Climate Change has been coordinating all NGT related issues as State level Nodal Agency and developed MIS (Management Information System) of Timeseries Database on Waste Generation and Management in Manipur as a centralised single window system for planning, capacity building and monitoring of waste management under supervision of Additional Chief Secretary (Forest, Environment and Climate Change), Government of Manipur; • Additional Chief Secretary (Forest, Environment and Climate Change), Government of Manipur have monitored all the compliances with NGT under his direct supervision with representatives from concerned Administrative Secretaries, HODs, Departmental Nodal Officers from concerned departments including Urban Department (MAHUD), PHED, Rural Development and Panchayati Raj, Tribal Affairs and Hills, Environment and Forest, Water Resources, Trade Commerce and Industries, Health, State Pollution Control Board, etc. • Mid-term monitoring and evaluation of the action taken by the respective department have also been conducted by the Chief Secretary, Govt. of Manipur.

	Analysis and Directions made by Hon'ble NGT :	Actions taken up by the State Government (submitted on 31st December, 2023)			
11	<p>NGT levy compensation of Rs. 200 crores on the State on polluter pays principle for its failure in scientifically managing the liquid and solid waste. The amount may be kept in a ring-fenced account to be operated as per directions of the Chief Secretary only for waste management in the State in the light of above observations. The same be utilized for setting up solid waste processing facilities, remediation of legacy waste and setting up of STPs and FSSTPs so there remains no gap.</p>	A sum of Rs. 234.22 Cr has already been kept in a ring-fenced account as			
		Dept./ Agency	Nature of Scheme/ Programme	Ring-fenced Amount	Utilized so far as on 31.12.2023
		MAHUD	Solid Waste Management in Urban	21.50 Cr	14.83 Cr
		PHED	Sewage / wastewater Management	81.59 Cr	81.59 Cr
		Environment & Climate Change	Rejuvenation of Polluted River through STP, Interception and Diversion of polluted drains	97.72 Cr	89.00 Cr
		RD & PR	Solid Waste Management in Rural	16.41 Cr	0 Cr
		T, C & I	Management of Industry wastes	10.00 Cr	4.00 Cr
		TA & Hills	Management of Wastes in Hills	7.00 Cr	0 Cr
		Total		234.22 Cr	189.42 Cr
Detailed Financial and Physical Status is at Annexure-3.					

A. SOLID WASTE MANAGEMENT IN MANIPUR AS ON 31st DECEMBER 2023:

	Agency / Department	Quantity of MSW generated (TPD)	Quantity of MSW Collected(TPD)	% of Segregated wastes	% of Door to door collection	Quantity of MSW Processed(TPD)	Solid Waste disposed insecured land fill site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
Urban (27 ULBs)	MAHUD	290.00 TPD	202.00 TPD	87%	100 %	148.00 TPD	48.00 TPD	6 TPD i.e. 2%	Out of 27 ULBs, 6 ULBs do not have land for SWM (Annexure-1/A)
Rural (18 Model GPs)	RD & PR	9.77 TPD	2.91 TPD	NIL	33%	NIL	2.91 TPD		Proposal for land allotment of 161 GPs have been put up to the concerned Deputy Commissioners
Hills (30 Model Villages)	TA & Hills	Inventory under progress	Inventory under progress			Inventory under progress			Data not available
Total		299.77 TPD	204.91 TPD			148.00 TPD	50.91 TPD	6 TPD i.e. 2%	

District-wise Urban Solid Waste Management as on 31.05.2023

Sl. No	Name of ULB	Quantity of MSW Generated (MTD)	Quantity of MSW Collected (TPD)	% of Segregated Waste	% of D2D Collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed in secured land fill	Gap in SWM (TPD)	Remark /Status of Land for Solid Waste Management
1	Imphal West	191.86	148.80	87.12	100	108.6	36.14	4.06	Out of 8 ULB, 5ULB have no land
2	Imphal East	5.02	1.90	100	100	1.73	0.17	0.00	All 2 ULBs have land
3	Thoubal	37.13	16.93	92.5	100	14.37	1.46	1.10	Out of 6 ULBs only one ULB does not have land
4	Kakching	18.31	12.38	90.66	100	9.59	2.37	0.42	All 3 ULBs has land
5	Bishnupur	35.09	20.11	76.85	100	12.13	7.51	0.47	Out of 7 ULBs, only one ULB has no land
6	Jiribam	2.76	1.90	78	100	1.90	0.00	0.00	Yes
Total		290	204	87	100	148.32	47	6.05 i.e. 2.08%	Out of 27 ULBs, 7 ULBs do not have land for SWM

ULB WISE / LB WISE SOLID WASTE MANAGEMENT AS ON 31st DECEMBER 2023

	Sl. No.		Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated wastes	% of Door-to-door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed in securedland fill site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid WasteManagement
	A	Urban (by MAHUD)								
Imphal West	1	Imphal MC	157.50	130.00	80	100	90.00	38.00	2.00	• Yes
	2	Lamshang MC	2.92	1.23	100	100	1.23	0.00	0.19	• Nil
	3	Samurou MC	5.58	3.50	69	100	3.50	0.00	0.54	• Nil
	4	Thongkhong Laxmi MC	5.60	3.40	68	100	3.40	0.00	0.53	• Nil
	5	Sekmai MC	1.90	1.20	100	100	1.2	0.00	0.20	• Nil
	6	Lilong IW MC	4.6	1.00	80	100	1.00	0.00	0.60	• Nil
	7	Mayang Imphal MC	10.33	7.02	100	100	7.02	0.00	0.00	• Yes
	8	Wangoi MC	3.43	1.45	100	100	1.25	0.20	0.00	• Yes
Imphal East	9	Lamlai MC	1.73	1.0	100	100	0.9	0.83	0.00	• Yes
	10	Andro MC	3.29	0.90	100	100	0.83	0.07	0.00	• Yes
Thoubal	11	Thoubal MC	17.30	11.30	85	100	10.00	1.00	0.00	• Yes
	12	Yairipok MC	3.60	1.60	100	100	1.60	0.00	0.00	• Yes
	13	Sikhong Sekmai MC	2.78	0.56	100	100	0.56	0.00	0.00	• Yes
	14	Lilong TBL MC	9.30	2.00	70	100	1.00	0.20	0.80	• Yes
	15	Heirok MC	1.12	0.47	100	100	0.40	0.07	0.00	• Yes
	16	Wangjing Lamding MC	3.03	1.00	100	100	0.81	0.19	0.00	• Yes
Kakching	17	Kakching MC	12.10	8.61	98	100	6.79	1.73	0.09	• Yes
	18	Kakching Khunou MC	4.28	2.60	92	100	2.10	0.43	0.07	• Yes
	19	Sugnu MC	1.93	1.17	80	97	0.70	0.21	0.26	• Yes
Bishnupur	20	Kumbi MC	3.59	2.00	75	100	1.29	0.63	0.08	• Yes
	21	Kwakta MC	3.23	1.13	65	100	0.55	0.58	0.00	• Yes
	22	Moirang MC	7.49	5.40	70	100	2.99	2.32	0.09	• Yes
	23	Ningthoukhong MC	5.00	2.20	85	100	1.70	0.20	0.30	• Yes
	24	Bishnupur MC	4.58	3.48	85	100	2.80	0.68	0.00	• Yes
	25	Oinam MC	2.70	1.60	70	100	0.90	0.70	0.00	• Nil
	26	Nambol MC	8.50	4.30	88	100	1.90	2.40	0.00	• Yes
Jiribam	27	Jiribam MC	2.76	1.90	78	100	1.90	0.00	0.00	• Yes

	Sl. No.		Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated wastes	% of Door-to-door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed in secured land fill site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
		Sub Total Urban	290	202	86	100	148.0	50.44	5.75	
	B	GPs (Model) by RD & PR								
Imphal East	1	Luwangsangbam	0.71	Nil	Nil	Nil	Nil	Nil		
	2	Top Dusara	0.45	0.45	Nil	100	Nil	0.45		
	3	Thongju Pt-I	0.50	0.50	Nil	100	Nil	0.50		
Imphal West	4	Langjing	0.39	0.39	Nil	100	Nil	0.39		
	5	Bijoygovinda	0.48	0.48	Nil	100	Nil	0.48		
	6	Sagolband SapamLeikai	0.53	0.53	Nil	100	Nil	0.53		
Thoubal	7	Charangpat	0.54	0.54	Nil	100	Nil	0.54		
	8	Khangabok Pt-I	0.78	Nil	Nil	Nil	Nil	Nil		
	9	Tentha	0.45	Nil	Nil	Nil	Nil	Nil		
Kakching	10	Hiyanglam	0.39	Nil	Nil	Nil	Nil	Nil		
	11	Mayeng Lamjao,	0.78	Nil	Nil	Nil	Nil	Nil		
	12	Waikhong	0.54	Nil	Nil	Nil	Nil	Nil		
Jiri	13	Hilghat	0.39	Nil	Nil	Nil	Nil	Nil		
	14	Dibong	0.78	Nil	Nil	Nil	Nil	Nil		
	15	Sonapur	0.48	Nil	Nil	Nil	Nil	Nil		
Bishnu-pur	16	Keinou	0.48	Nil	Nil	Nil	Nil	Nil		
	17	ThangaPt-II	0.54	Nil	Nil	Nil	Nil	Nil		
	18	Saiton	0.50	Nil	Nil	Nil	Nil	Nil		
		Sub Total Rural	9.77	2.91	Nil	33	Nil	2.91		
	C	Hill Village (Model) by TA & Hills								
Churachandpur	1	Rengkai								No Data
	2	Hiangtam Lamka								No Data
	3	Tuibong								No Data
Pherzawl	4	Pherzawl								No Data
	5	Parbung								No Data
	6	Thanlon								No Data
Chandel	7	Chandel								No Data
	8	Chakpikarong								No Data
	9	Sugnu Tribal								No Data

	Sl. No.		Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated wastes	% of Door-to-door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed in secured land fill site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
		Area								
Tengnoupal	10	Tengnoupal								No Data
	11	Moreh								No Data
	12	Machi								No Data
Kangpokpi	13	Kangpokpi								No Data
	14	Saikul								No Data
	15	Motbung								No Data
Senapati	16	Katomei Village								No Data
	17	Oinam Hill Village								No Data
	18	Song Song Village								No Data
Tamenglong	19	Tamenglong								No Data
	20	Tamei								No Data
	21	Tousem								No Data
Noney	22	Noney								No Data
	23	Nungba / Rongdai								No Data
	24	Khoupum								No Data
Ukhrul	25	Ukhrul								No Data
	26	Hungoung								No Data
	27	Halang								No Data
Kamjong	28	Kamjong								No Data
	29	Phungyar								No Data
	30	Khamlang								No Data
		Sub Total Hills								No Data

B. LIQUID WASTE MANAGEMENT AS ON 31st DECEMBER 2023:

Sl. No.		Sewage Generation (MLD)	Name of project / scheme	Agency / Department	Existing STP Capacity in	Capacity Utilization in MLD	Gap in Treatment at present (MLD)	House hold Connected / Drains Tapped	Remarks
1	URBAN	85 MLD	Imphal Sewerage Project Phase-I	PHED	27 MLD	22 MLD	5 MLD	7680 HH	<ul style="list-style-type: none"> Operational Design year till 2031
			Integrated sewerage system for Imphal city Phase-II	PHED	49 MLD				<ul style="list-style-type: none"> Project on pipeline Issued work order on 02.01.2023. Agreement signed on 13.01.2023 under loan negotiation with NDB Completion target by 2025
			Rejuvenation of Nambul River	Environment and Climate Change	17 MLD	Nil	17 MLD	72 Drains	<ul style="list-style-type: none"> 100% of work is completed. Targeted for commission on 31.03.2024
			SBM (U) 2.0	MAHUD					<ul style="list-style-type: none"> For other towns
2	RURAL	48 MLD	IHHL under the SBM Grameen	PHED				<ul style="list-style-type: none"> For black water management Number of Toilets Constructed Under SBM (G) Phase I: 2,63,451 Number of Toilets Constructed Under SBM (G) Phase II: 20,008 Total: 2,83,459 	
			SBM Grameen 2.0	RD & PR					<ul style="list-style-type: none"> For Grey water management
3	HILLS	66 MLD	SBM Grameen 2.0	TA & Hills				<ul style="list-style-type: none"> For Grey water management 	
	Total	184 MLD			93 MLD				

Note :

- The state of Manipur has made significant achievement of IHHL under the Swachh Bharat Mission Grameen, as it has converted a majority of its toilets into twin pit toilets. This type of toilet system offers a practical solution for managing faecal sludge at the source itself. It operates by using one pit at a time, while the second pit remains empty. Once the pit is filled, the waste can be diverted into the second pit from the junction box in the twin pit toilet system. This ensures that there is no unmanaged black water generated from this system, thereby promoting a cleaner and healthier environment. The use of twin pit toilets in Manipur represents a significant step forward in achieving sustainable sanitation practices.

HOSPITALWASTE MANAGEMENTAS ON31st DECEMBER2023[BYHEALTHDEPT.]

District	Sl. No.	Name of HCF Units	Status (PHC /CHC/Hospital /Clinic/Laboratory)	No. of beds	ETP installed	Remarks
Bishnupur	1	District Hospital Bishnupur	District Hospital	70	Installed	
	2	CHC-Moirang, Moirang	CHC	20		
	3	CHC-Nambol, Nambol	CHC	20		
	4	PHC Ningthoukhong	PHC	6		
	5	PHC Thanga	PHC	6		
	6	PHC Oinam	PHC	6		
	7	PHC Leimapokpam	PHC	6		
	8	PHC Kumbi	PHC	6		
	9	PHC Kwakta	PHC	6		
	10	PHC Karang	PHC	6		
Chandel	11	District Hospital Chandel	District Hospital	50	Installed	
	12	CHC Chakpikarong	CHC	10		
	13	PHC Komlathabi	PHC	4		
	14	PHC Sajik Tampak	PHC	8		
Chura-chandpur	15	District Hospital	District Hospital	300	Installed	
	16	PHC Henglep	PHC	4		
	17	PHC Singhat	PHC	20		
	18	PHC Behiang	PHC	6		
	19	PHC Zezaw	PHC	4		
	20	PHC Saikot	PHC	6		
	21	PHC Sagang	PHC	10		
	22	PHC Singjawl	PHC	4		
	23	CHC Thanlon	CHC	6		
	24	Sielmat Christian Hospital and Research Centre, Churachandpur	Hospital	50	Installed	
	25	Nazareth Nursing Home	Hospital	10		
	26	Lamka Nursing Home	Hospital	9		
	27	Samaritan Nursing Home	Hospital	10	Installed	

District	Sl. No.	Name of HCF Units	Status (PHC /CHC/Hospital /Clinic/Laboratory)	No. of beds	ETP installed	Remarks
	28	Grace Nursing Home	Hospital	10	Installed	
	29	Royal Diagnostic Centre	Laboratory			
	30	Jerusalem Clinic	Laboratory		Installed	
	31	Unique Diagnostic Centre	Laboratory			
	32	Advanced Diagnostics,	Laboratory			
Imphal East	33	JNIMS Hospital	Hospital	650	Installed	
	34	CHC Sagolmang	CHC	20		
	35	CHC Napet Palli	CHC	6		
	36	CHC Bashikhong	PHC	6		
	37	PHC Andro	PHC	6		
	38	PHC Sawombung	PHC	6		
	39	PHC Keirao Makting	PHC	6		
	40	PHC Akampat	PHC	6		
	41	PHC Yaingangpokpi	PHC	6		
	42	PHC Yambem	PHC	6		
	43	PHC Lamlai	PHC	6		
	44	PHC Nongpok Keithelmanbi	PHC	4		
	45	PHC Heingang	PHC	4		
	46	UHC Kshetrigao	UHC	2		
	47	Catholic Medical Centre	Hospital	150	Installed	
	48	Christian Hospital, Chingmeirong	Hospital	24	Installed	
	49	City Hospital & Research Centre	Hospital	50	Installed	
	50	Advanced Specialty Hospital & Research Institute	Hospital	100	Installed	
	51	Little Clinic	Hospital	30	Installed	
	52	Acme Fertility & Health Care Centre	Hospital		Installed	
	53	Remedy Hospital & Research Centre	Hospital	30	Installed	
	54	Baba Modi & Irabot Memorial Clinic	Clinic			

District	Sl. No.	Name of HCF Units	Status (PHC /CHC/Hospital /Clinic/Laboratory)	No. of beds	ETP installed	Remarks
	55	Horizon Hospital	Hospital	35	Installed	
	56	Peace Hospital & Research Institute	Clinic			
	57	Mangal Life Care	Hospital	30	Installed	
	58	Cancer Treatment Services	Hospital	100	Installed	
	59	Aadarsh Medicare	Hospital	20	Installed	
	60	Shaibo Hospital	Hospital	30	Installed	
	61	Leima Diagnosis	Laboratory			
	62	Escent Diagnostics	Laboratory		Installed	
	63	Siroy Diagnostic Centre	Laboratory			
	64	Babina Diagnostics	Laboratory		Installed	
	65	Bisaro	Laboratory			
	66	Niti Clinic	Laboratory			
	67	Bonny USG Clinic	Laboratory		Installed	
Imphal West	68	RIMS Hospital	Hospital	1176	Installed	
	69	CHC-Wangoi	CHC	20		
	70	CHC Awang Sekmai	CHC	20		
	71	CHC Khumbong	PHC	6		
	72	PHC Khurkhul	PHC	6		
	73	PHC Phayeng	PHC	6		
	74	PHC Kakwa	PHC	6		
	75	PHC Khongampat	PHC	6		
	76	PHC Mayang Imphal	PHC	6		
	77	PHC Samurou	PHC	6		
	78	PHC Mekola	PHC	6		
	79	PHC Sekmaijin	PHC	6		
	80	UHC Singjamei	UHC	6		
	81	Chamber of Commerce Medical Care & Research Centre	Hospital	30	Installed	
	82	Shija Hospital & Research Centre	Hospital	350	Installed	
	83	Imphal Hospital & Research	Hospital	30	Installed	

District	Sl. No.	Name of HCF Units	Status (PHC /CHC/Hospital /Clinic/Laboratory)	No. of beds	ETP installed	Remarks
		Institute				
	84	Suba Hospital	Hospital	20	Installed	
	85	Raj Medicity	Hospital	150	Installed	
	86	Lamjingba Hospital and Medical Research Institute Pvt. Ltd.	Hospital		Installed	
	87	Sky Hospital and Research Centre	Hospital	100	Installed	
	88	Rangini Memorial Charitable Clinic	Hospital	10	Installed	
	89	Mothers' Care Children Hospital	Hospital	100	Installed	
	90	Maipakpi Maternity and Child Hospital	Hospital	40	Installed	
	91	Iboyaima Hospital & Research Centre	Hospital	20	Installed	
	92	Irengbam Thamcha Devi Nursing & Health Care Research Institute	Hospital	10	Installed	
	93	Hillside Hospital	Hospital	15	Installed	
	94	Imphal Heart Institute	Hospital	30	Installed	
	95	Asian Hospital	Hospital	20	Installed	
	96	Langol View Hospital	Hospital	24	Installed	
	97	Iland Hospital	Hospital	10	Installed	
	98	Trevi Hospital, Langol	Hospital	50	Installed	
	99	Eastern Diagnostic Centre.	Laboratory			
	100	Mona Clinical Lab.	Laboratory		Installed	
	101	Aadarsh Laboratory Clinic.	Laboratory		Installed	
	102	Langol View Lab. Clinic	Laboratory			
	103	Padma Diagnostic Centre	Laboratory		Installed	
	104	Omega Diagnostic Centre	Laboratory		Installed	
	105	Sangai Health Care & Research Centre,	Laboratory			

District	Sl. No.	Name of HCF Units	Status (PHC /CHC/Hospital /Clinic/Laboratory)	No. of beds	ETP installed	Remarks
	106	Chinga Diagnostic Centre	Laboratory		Installed	
	107	Niruja Clinic	Clinic		Installed	
	108	Bhanumati Dental Clinic	Clinic		Installed	
Jiribam	109	CHC Jiribam	CHC	50		
	110	PHC Borobekra	PHC	3		
Kakching	111	CHC-Kakching	CHC	20		
	112	CHC-Sugnu	CHC	6		
	113	PHC Hiyanglam	PHC	6		
	114	PHC Kakching Khunou	PHC	6		
	115	PHC Pallel	PHC	6		
	116	PHC Serou	PHC	6		
	117	PHC Wangoo Laipham	PHC	6		
	118	Jivan Hospital	Hospital		Installed	
	119	Pratima Diagnostic	Laboratory			
Kangpokpi	120	CHC Kangpokpi	CHC	20		
	121	CHC Saikul	CHC	12		
	122	PHC Maphou Kuki	PHC	6		
	123	PHC Motbung	PHC	3		
	124	PHC Kala Pahar	PHC	6		
	125	PHC T.Waichong	PHC	2		
	126	PHC Gamphazol	PHC	4		
	127	Kangpokpi Christian Hospital	Hospital	40		
Kamjong	128	CHC Kamjong	CHC	20		
	129	PHC Kasom Khullen	PHC	6		
	130	PHC Phungyar	PHC	6		
Noney	131	CHC Nungba	CHC	15		
	132	PHC Haochong	PHC	6		
	133	PHC Khoupum	PHC	6		
	134	PHC Noney	PHC	6		
Pherzawl	135	CHC Parbung	CHC	20		
	136	PHC Senvon	PHC	6		
	137	PHC Patpuihmun	PHC	6		

District	Sl. No.	Name of HCF Units	Status (PHC /CHC/Hospital /Clinic/Laboratory)	No. of beds	ETP installed	Remarks
	138	PHC Sibapurikhal	PHC	3		
Senapati	139	District Hospital-Senapati	District Hospital	100	Installed	
	140	SDH -Mao	SDH	20		
	141	PHC Tadubi	PHC	6		
	142	PHC Bendramei (Yangkhulen)	PHC	2		
	143	PHC Maram	PHC	2		
	144	PHC Paomata	PHC	2		
	145	PHC Phaibung	PHC	2		
	146	PHC Laii	PHC	2		
	147	PHC Khongdai Khuman	PHC	3		
	148	PHC Oinam Hill	PHC	3		
Thoubal	149	District Hospital Thoubal	District Hospital	100	Installed	
	150	CHC-Lilong Haoreibi	CHC	20		
	151	CHC-Heirom	CHC	20		
	152	CHC Yairipok	CHC	20		
	153	PHC Lilong	PHC	6		
	154	PHC Charangpat	PHC	6		
	155	PHCLeishangthem	PHC	6		
	156	PHC Nongpok Sekmai	PHC	6		
	157	PHC Khoirom	PHC	6		
	158	PHC Wangjing Lamding	PHC	6		
	159	PHC Khongjom	PHC	6		
	160	PHC Sangai Yumpham	PHC	6		
	161	Noor Hospital & Research Institute	Hospital			
	162	Ema Hospital, Kakching	Hospital		Installed	
	163	RaphaHospital, Thoubal	Hospital		Installed	
Tameng- long	164	District Hospital-Tamenglong	District Hospital	90	Installed	
	165	PHC Tamei	PHC	6		
	166	PHC Tousem	PHC	6		
	167	PHC Oinamlong	PHC	6		
Tengnoupal	168	SDH Moreh	SDH	20		

District	Sl. No.	Name of HCF Units	Status (PHC /CHC/Hospital /Clinic/Laboratory)	No. of beds	ETP installed	Remarks
	169	PHC Tengnoupal	PHC	6		
	170	PHC Rilram Centre	PHC	6		
	171	PHC Moreh	PHC	3		
	172	PHC Machi	PHC	3		
Ukhrul	173	District Hospital Ukhrul	District Hospital	100	Installed	
	174	CHC Somdal	CHC	6		
	175	PHC Lambui	PHC	6		
	176	PHC Chingai	PHC	6		
	177	PHC Jessami	PHC	6		
	178	Leishiphung Christian Hospital	Hospital			
	179	Comprehensive Health Services Research Centre	Hospital			

Note:

- i) Out of 179 Health Care Facilities in the state, 134 (68 public + 66 private) Health Care Facilities that need to install ETP, 54+2 (RIMS & JNIMS) HCF has installed Effluent Treatment Plants (ETP).
- ii) All the due Private HCF are reminded to install ETP vide Directorate memorandum No. MC/BIO-MED/2017-DHS, DATED 6th March, 2023 again reminded on 20th September, 2023.

Financial and Physical Progress of the Ring-Fenced Amount till 2023-24**Financial Year**

Sl. No.	Department / Agency	Name of Scheme / Programme	Ring-fenced Amount	Utilized as on 31.12.2023	
				Financial	Physical
1	MAHUD	Solid Waste Management in Urban	21.50 Cr	14.83 Cr	88%
2	PHED	Sewage / wastewater Management	81.59 Cr	81.59 Cr	92%
3	Environment and Climate Change	Rejuvenation of Polluted River through STP, Interception and Diversion of polluted drains	97.72 Cr	89.00 Cr	93%
4	RD & PR	Solid Waste Management in Rural	16.41 Cr	0 Cr	0%
6	T, C & I	Management of Industry wastes	10.00 Cr	4.00 Cr	65%
	TA & Hills	Management of Wastes in Hills	7.00 Cr	0 Cr	0%
		Total	234.22 Cr	189.42 Cr	